

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

88/241-242/ND/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.07.2019**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt.
Ltd.**

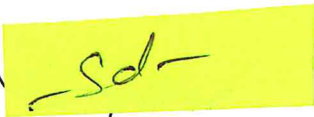
SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

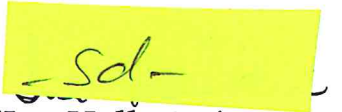
Present: Mr. Sawaralipi Deb Roy, Advocate for the Petitioner
Ms. Pooja M. Saigal, and Mr. Akshay Gupta, Advocates for R-1 & 2

ORDER

Request for an adjournment is being made on behalf of the petitioner on grounds that the arguing counsel is unwell. At their request, adjourned to 2nd December, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**